Will the Minister of DISINVESTMENT be pleased to state:

(a) whether the Disinvestment Commission has submitted the report of the Government;
(b) if so, its general recommendations and the action taken thereon;
(c) the names of Public Sector Undertakings recommended for partial / total disinvestment;
(d) the details of each PSU including its shareholding pattern;
(e) the number and names out of these have been disinvested;
(f) the number and names out of these were loss making PSUs;
(g) whether any profit making PSU has also been disinvested;
(h) if so, the details thereof in each case alongwith the reasons therefore; and
(i) the present policy of the Government in regard to disinvestment?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C DEPARTMENT (SHRI ARUN JAITLEY)

(a) to (i): The information is being collected and will be laid on the table of the House.